

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5768
ANSWERED ON:03.05.2005
CLOVER LEAF CONNECTING AKSHARDHAM FLYOVER
Athawale Shri Ramdas

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether in April 2005, the Delhi High Court had adversely commented against Delhi Development Authority asking the Authority the basis on which it has reduced the width of proposed clover leaf connecting Akshardham flyover from 60 meters to merely 36 meters;
- (b) if so, the details thereof;
- (c) whether the Union Government has investigated or proposes to investigate the involvement of officers of Delhi Development Authority in this matter; and
- (d) if so, the details thereof?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)to(d): The Delhi Development Authority (DDA) has informed that the Hon`ble High Court made its remarks on the basis of an affidavit filed by the Public Works Department. DDA has further reported that Indian Road Congress (IRC)-92 provides for a minimum radius of 30 mts. and desirable radius of 60 mts. for clover leaves. In the instant case, radius ranging from 36 mts. to 50 mts. has been provided for the clover leaf as per the site conditions. As such no violation of the laid down norms has been committed.